## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

## ORDER

In partial modification to this office earlier Order No.932/25415-25446/Bail Power/Gaz./PDJ West/2022 dated 03.09.2022, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, for the period w.e.f. 19.09.2022 till further orders :-

S.No	Name of the Judicial Officers	Name of the Police Station & Investigating Agencies	Sessions Judge	Link "B"Additional Sessions Judge
1	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)	Mianwali Nagar	ASJ-02	Ms. Shivali Sharma, ASJ-03
2	Ms. Shivali Sharma, ASJ-03	Kirti Nagar, Khayala, Pending Bail Applications of Vikas Puri, Janakpuri Metro	ASJ-08	Sh. Manish Khurana, ASJ-04
3	Sh. Manish Khurana, ASJ-04	Mundka, Patel Nagar, EOW	Sharma, ASJ-09	Sh. Hem Raj, ASJ-08
4	Sh. Hem Raj, ASJ-08	Ranhola	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Ambika Singh, ASJ-02
5	Ms. Neha Paliwal Sharma, ASJ-05	Nangloi, Paschim Vihar (East) earlier known as Paschim Vihar, Crime Branch	Sh. Manish Khurana, ASJ-04	Sh. Sunil Kumar Sharma, ASJ-09
6	Sh. Sunil Kumar Sharma, ASJ-09	Tilak Nagar, Cyber Police Station, Nihal Vihar	Ms. Shivali Sharma, ASJ-03	Ms. Neha Paliwal Sharma, ASJ-05
7	Ms. Ambika Singh, ASJ-02	Ranjeet Nagar, Hari Nagar, Raja Garden Metro Railway Police Station, Pending Bail applications of Janakpuri	(SFTC)-01	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)
8	Ms. Aanchal, ASJ (SFTC)-01	Rajouri Garden, Pending bail applications of Uttam Nagar	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02
9	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Moti Nagar, CAW Cell of West Police District	A00(I 100)(I(0)-02	(SFTC)-01
10	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Maya Puri, Punjabi Bagh	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)	

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

(SANJAY KUMAR) PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, DELHI

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No. <u>126939-26969</u> Bail Power/Gaz./PDJ West/2022 Dated, Delhi the <u>17-09-22</u>

Copy forwarded to:-

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 3. The Officers concerned.
- 4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Hazari Courts, Delhi. Centre, Tis
- 5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
- 6. The Public Prosecutor, Tis Hazari Courts, Delhi.
- 7. The Reader to the undersigned.
- 8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
- 9. The PS to the undersigned.
- 10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
- 11. For uploading on LAYERS.
- 12. For uploading on centralized website through LAYERS.

19/2020

(SANJAY KUMAR) PRINCIPAL DISTRICT'& SESSIONS JUDGE WEST DISTRICT, DELHI